

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 11-02-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.124 of 2017(SZ)	Tvl.Thavamani Anna Nagar, Madurai and 2 others Vs The District Collector, Ramanathapuram District, Ramanathapuram and 2 others	M/s. K.R.Krishnan Counsel for Applicant M/s. E.Manoharan for R1 & R2 M/s. L.G.Sahadevan for R3	25-03-2019
2	Application No.170 of 2017(SZ)	K.Satish Goud, Musheerabad, Secundrabad and 3 others Vs State of Telangana, Rep.,by its Chief Secretary to Govt, Secretariat, Hyderabad and 6 others	M/s. K.C.Krishnamoorthy Counsel for Applicant M/s. H.Yasmeen Ali for R1 to R4 M/s. D.S.Ekambaram for R6 M/s. T.Sai Krishnan for R7	25-03-2019
3	Appeal No.24 of 2017 (SZ)	P.J. Devasia, Kannur District Vs Ministry of Environment, Forests & Climate Change Rep., by its Secretary New Delhi and 4 others	M/s. Rajan Vishnuraj and Harish Vasudevan Counsel for Appellant M/s.M.Sumathi for R1 M/s. Vidyalakshmi Vipin for R2 M/s.E.K.Kumaresan for R3,R4 M/s. Taarus Associates for R5	25-03-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
4	Application No.197 of 2016(SZ)	Varadarajan, Keezhvalai Village, Kandachipuram Taluk, Villupuram District Vs The Regional Director, Central Ground Water Board, South Eastern Coastal Region, Besant Nagar, Chennai and 5 others	M/s. N.Suresh Counsel for Applicant M/s.D.Ramesh Kumar for R1 M/s.Yasmeen Ali for R2 M/s.E.Manoharan for R3, R4,R5 M/s Ramesh Venkatachalapathy for R6	25-03-2019
5	Application No.165 of 2017(SZ)	Meenava Thanthai K.R.Selvaraj Kumar, Meenavar Nala Sangam Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Secretary to Government, Union of India, Ministry of Environment and Forest, New Delhi and 9 others	M/s. K.Mageshwaran Counsel for Applicant M/s. Syed Nurullah Sheriff for R1,R2,R6 M/s. E.Manoharan for R3 & R7 M/s. K.Prabakar for R4 M/s. H.Yasmeen Ali for R5 M/s.Dua Associates for R8 M/s. A.L.Ganthimathi R11 M/s. Gnanadesikan Law Associates for R12	25-03-2019
6	Appeal No.17 of 2017 (SZ)	M/s.V.V.Mineral Tirunelveli District Vs The Member Secretary Tamil Nadu Coastal Zonal Management Authority Guindy, Chennai	M/s.S.Srinath Sridevan Counsel for Appellant M/s. E.Manoharan for Respondent	25-03-2019

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Registrar I/C